

Annexure-3

Name of Corporate Debtor:

OJAS TRADELEASE AND MALL MANAGEMENT PRIVATE LIMITED

Date of commencement of CIRP:

September 24, 2024

List of creditors as on:

May 06, 2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(In INR)

Sr. no.	Name	Details of claim received		Details of Claim admitted						Amount of Contingent Claim	Amount of Mutual Claim that may be set off	Amount of claim not admitted	Amount under verification	Remarks if Any
		Date of Receipt of Claim	Amount claimed	Amount Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	Voting Share (%) in CoC					
1	Bank of Baroda	14/01/25	40,08,03,048	NIL	Secured	NIL	NIL	No	NIL	NIL	NIL	NIL	40,08,03,048	NIL
2	Central Bank of India	01/10/24	1,02,82,00,505	1,02,82,00,505	Secured	1,02,82,00,505	NIL	No	18.48%	NIL	NIL	NIL	NIL	NIL
3	IDBI Trusteeship Services Limited	24/10/24	4,53,67,28,767	4,53,67,28,767	Secured	4,53,67,28,767	NIL	No	81.52%	NIL	NIL	NIL	NIL	NIL
TOTAL			5,96,57,32,320	5,56,49,29,272	-	5,56,49,29,272	NIL	-	100.00%	NIL	NIL	-	40,08,03,048	NIL